

AUDIT REPORT AND ANNUAL ACCOUNTS OF THE COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, NEW DELHI, FOR 1980-81

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): On behalf of Shri C. P. N. Singh, I beg to lay on the Table:

(1) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1980-81 together with Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-5624/82]

ANNUAL REPORT OF AND REVIEW ON THE WORKING OF CENTRAL WAREHOUSING CORPORATION ACT, 1962

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 1981-82 along with Audited Accounts under sub-section (11) of section 31 of the Warehousing Corporations Act, 1962.

(2) A copy of Review (Hindi and English versions) by the Government on the working of the Central Warehousing Corporation, New Delhi, for the year 1981-82.

[Placed in Library. See No. LT-5625/82].

STATEMENT CORRECTING REPLY TO U.S.Q. No. 844 DT. 7.10-1982 REGARDING NEW RAILWAY LINES DURING SIXTH PLAN

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): I beg to lay on the Table a statement (Hindi and English versions) correcting the reply given on 7th October, 1982 to Unstarred Question No. 844 by Prof. Narain Chand Parashar regarding new Railway lines during Sixth Plan.

[Placed in Library. See No. 5626/82].

(Interruptions)**

MR. SPEAKER: Not allowed.

(Interruptions)**

MR. SPEAKER: There is no question of adjournment. Sit down. Shri Vijay N. Patil.

ANNUAL REPORT OF AND REVIEW ON THE WORKING OF HINDUSTAN TELEPRINTERS LIMITED, MADRAS, FOR 1981-82

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Hindustan Teleprinters Limited, Madras, for the year 1981-82.

(ii) Annual Report of the Hindustan Teleprinters Limited, Madras, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5627/82].

(Interruptions)